

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING HELD AT INDORE

Original Application No. 1166 of 2004

Indore, this the 10th day of January, 2005

Tara Dutt Pandey, S/o. Shri Durga
Dutt Pandey, Date of Birth - 7th

June, 1984, R/o. C/o. Shri D.C. Pandey,
393/3, "Q" Type, East Lant Khamariya,
Jabalpur.

... Applicant

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul)

V e r s u s

1. Union of India, through its
Secretary, Ministry of Defence,
New Delhi.

2. The Chairman/DGOF, 10-A,
S.K. Bose Marg, Kolkata.

3. The General Manager,
Ordnance Factory, Khamaria,
Jabalpur.

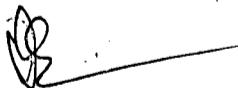
.. Respondents

(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the respondents stated that the relief claimed by the applicant has been granted to him and this Original Application has become infructuous. The learned counsel for the applicant agrees with the submission made by the learned counsel for the respondents. In view of this, this Original Application is dismissed as infructuous.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

प्रांतिक रांगो/न्दा..... जबलपुर, मि.....
प्रांतिक रांगो/न्दा..... जबलपुर, मि.....
(1) डॉ.
(2) डॉ.
(3) डॉ.
(4) डॉ.
सूचना एवं आवश्यक जानकारी का लिखा गया है।

V. Tripathi 10/01/2005
SD. Dharmadhikari
18/1/05
उप रजिस्ट्रार

Issued
On 19.01.05
On 19.01.05